THE HIGH COURT OF MEGHALAYA AT SHILLONG NOTIFICATION

Dated, Shillong the___June, 2020

No.HCM/I/44/2020/_____Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute the Editorial Committee comprising the following for publication of Volume 5 Issue 1 (2020) of the Newsletter of the High Court of Meghalaya.

- Smti. Dashalene Kharbteng, CPC , High Court of Meghalaya as Chief Editor;
- 2. Smti. Kerpa M. Lyngdoh, Director MSJA as Editor and
- 3. Smti. Sandra Lanong, Assistant Registar, High Court of Meghalaya as Coordinator.

The said Committee is directed to complete the requisite task by December 31, 2020.

By Order,

REGISTRAR GENERAL

Memo No. HCM/I/44/2020/130/ A Copy to: - Shillong the 3rd Sune, 2020

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice R.V More.
- 3. The Private Secretary to Hon'ble Mr.Justice H.S Thangkhiew.
- 4. The Private Secretary to Hon'ble Mr.Justice W. Diengdoh.
- 5. Smti. Dashalene Kharbteng, CPC, High Court of Meghalaya, for information and necessary action.
- 6. Smti. Kerpa M. Lyngdoh, Director, MSJA, for information and necessary action.
- 7. Smti. Sandra Lanong, Assistant Registrar, High Court of Meghalaya, for information and necessary action.
- 8. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
 - 9. Office File.

REGISTRAR GENERAL